

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
STARRED QUESTION NO. 37
TO BE ANSWERED ON 28TH NOVEMBER, 2024**

FAKE CALL CENTRES IN KOLKATA

37 SHRI SAMIK BHATTACHARYA:

Will the Minister of Communications be pleased to state:

- (a) whether Government has received any complaints from Foreign Governments or agencies regarding fake call centres operating in Kolkata and other parts of West Bengal that target foreign citizens;
- (b) whether Government is aware that West Bengal, particularly Kolkata, has become a hub for fake call centres involved in defrauding foreign nationals;
- (c) the number of fake call centres identified and shut down in West Bengal, particularly in Kolkata, over the last three years; and
- (d) the steps being taken by Government to prevent such illegal activities from tarnishing India's international reputation?

ANSWER

**MINISTER OF COMMUNICATIONS AND DEVELOPMENT OF NORTH EASTERN
REGION
(SHRI JYOTIRADITYA M. SCINDIA)**

- (a) to (d) A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF RAJYA SABHA IN RESPECT OF PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. 37 FOR 28TH NOVEMBER, 2024 REGARDING “FAKE CALL CENTRES IN KOLKATA.”

(a) Government has not received any complaints from foreign governments or agencies regarding fake call centres operating in Kolkata and other parts of West Bengal that target foreign citizens.

(b) & (c) Not applicable in view of (a) above

(d) Government has established the Indian Cyber Crime Coordination Centre (I4C) to provide a framework and ecosystem for Law Enforcement Agencies (LEAs) to deal with cyber crimes in a comprehensive and coordinated manner. National Cyber Crime Reporting Portal is also set up for all types of cyber crimes. Further, Government has taken many steps to spread awareness on cyber crime.
